

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 21 of 2012

Dated: 13<sup>th</sup> February, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member

In the matter of:

Rajasthan Rajya Vidyut Prasaran  
Nigam Ltd.

... Appellant (s)

Versus

Rajasthan Electricity Regulatory  
Commission & Ors.

.... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra  
Mr. Daleep Kumar Dhayani

Counsel for the Respondent (s) : Mr. R.K. Mehta  
Mr. David A.  
Mr. Antaryami Upadhayay  
Mr. Gopal Jain for R 2-3  
Mr. Kaushik Mishra

**ORDER**

On the prayer of learned counsel for the parties, post the matter for hearing on 14<sup>th</sup> February, 2012.

(V.J. Talwar)  
Technical Member  
ss/rkt

(P.S. Datta)  
Judicial Member